



**Central Administrative Tribunal  
Principal Bench**

**OA No.2668/2017**

New Delhi, this the 14<sup>th</sup> day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Amar Nath Gupta , Group – B,  
R/o Kishor Kumar Back of  
Sarda Market, MO PO Nawada ARA,  
Bhojpur, Desi- Controller Auditor  
Bihar – 802301, Age about 29.

....Applicant

(None)

**Versus**

1. Indian Council of Agricultural Research (ICAR),  
Through its Secretary,  
ICAR HQ, New Delhi,  
Krishi Bhawan, Dr. Rajendra Prasad Road,  
New Delhi – 110001.

2. Agricultural Scientific Recruitment Board (ASRB),  
Through its Secretary,  
ICAR HQ, New Delhi,  
Anusandhan Bhawan –I Pusa,  
New Delhi – 110012.. .... Respondents

(By Advocate : Shri Rajeev Kumar  
Shri Rajeev Sharma)

**ORDER (ORAL)**

**By Hon'ble Mr. S.N.Terdal, Member (J)**

None for the applicant. Even on previous dates 13.07.2018 and 20.08.2019 nobody appeared for applicant. In view of the same, the OA is dismissed for non prosecution.

**(Mohd. Jamshed)  
Member (A)**

**(S.N.Terdal)  
Member (J)**

